

Name of the corporate debtor: Iskrupa Mall Management Company Private Limited; Date of commencement of CIRP: 24 September 2024; List of Creditors as on: 30 March 2026

List of Unsecured Financial Creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)

Sr. no.	Details of claim received			Details of Claim Admitted						Amount of Contingent Claim	Amount of Mutual Claim that may be set off	Amount of claim not admitted	Amount under verification	Remarks, if Any
	Name of Creditor	Date of receipt of claim	Amount claimed	Amount Admitted	Nature of Claim	Amount covered by security Interest	Amount covered by Guarantee	Whether related party?	Voting Share (%) in CoC					
1	IFCI Limited	12-Feb-25	18,28,82,282	18,28,82,282	Unsecured	-	18,28,82,282	No	12.54	-	-	-	-	-
2	Rivaaz Trade Ventures Private Limited	05-Aug-25	59,10,50,000	-	Unsecured	-	59,10,50,000	Yes	-	-	-	-	59,10,50,000	-
			77,39,32,282	18,28,82,282	-	-	77,39,32,282	-	13	-	-	-	59,10,50,000	-